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• **Rubber Board**

Title: Motion for election of two members to the Rubber Board.(Motion adopted).

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN): I beg to move the following:-

"That in pursuance of section 4(3)(e) of the Rubber Act, 1947 read with rule 4(2) of the Rubber Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board, for the remaining term of the Board, that is, up to 2<sup>nd</sup> September, 2006, subject to the other provisions of the said Act and Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of section 4(3)(e) of the Rubber Act, 1947 read with rule 4(2) of the Rubber Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board, for the remaining term of the Board, that is, up to 2<sup>nd</sup> September, 2006, subject to the other provisions of the said Act and Rules made thereunder."

*The motion was adopted.*